NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/152/2017

NAME OF THE PETITIONER

: ADI NARAYANA REDDY (IN THE MATTER OF

Coursel for Petitioner B. Abhrow

ADARSH ESTATES PVT LTD)

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) T.K. Bhaskan

Paryadarshini Kecithi

Althil Jain

Abhinou Parthosorathy

2 R-SKIPHAN

Dy Rocc

ORDER

Counsel for the applicant present. Dy.ROC representing the respondent present and prayed for time to file report. Time is enlarged at request. Put up on 05.12.2017.

-ser S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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